

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 159
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd	...	Applicant / Petitioner
Vs		
M/s. S.L. Consumer Products Ltd.	...	Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Sagar Bansal, Adv.
For the Liquidator	: Mr. Abhishek Anand, Mr. Pathik Chodhury, Advs.
For the Respondent:	: Mr. K Datta, Adv. Mr. Davesh Bhatia, Mr. Arjun Mahajan Advs

ORDER

List all pending applications for hearing on 01.02.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.12.2020
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